

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.01.2025

ORDER NO. 6 of 2025

Hon'ble President is pleased to partially modify the roster order no. 158 of 2024 for **CESTAT, Mumbai** on **30.01.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 30.01.2025 At 2:30 p. m	Dr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	For Clarification: ST/86754/2016, ST/85518 & 85520/2022, ST/85563 & 85564/2024 M/s. All Nippon Airways Co. P. Ltd. vs. Commr. of Service Tax- IV, Mumbai

Note:

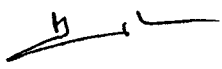
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar